

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

IVN.P 17/2023 In C.P. (IB)/941(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **MANOHAR SALES AGENCY V/s DEVANG**
A MEHTA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv. Rahul Darji appeared for the Petitioner.
2. Mr. Sanjay Dubey, Advocate appeared for the Personal Guarantor.
3. Learned Counsel for the Personal Guarantor informs that reply has been served on the Petitioner and seeks some time to clear the objections in the reply filed with the Registry.
4. List this matter on **02.08.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna